## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 13/10/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/452/ (IB)/2017

NAME OF THE PETITIONER(S)

: STAR BOXES INDIA PVT LTD

NAME OF THE RESPONDENT(S)

: MOHAN BREWERIES & DISTELLERIES LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

GODA RAGHAVAN
FOR ANIRWSH KRISHNAN

**ORDER** 

Counsel for petitioner present and prayed time for making submissions. Counsel for respondent called absent. No representation. Time extended at her request finally. Put up on 23.10.2017 at 10.30 A.M.

\_ Sel -

K Anantha Padmanabha Swamy Member (Judicial)

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